

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 24th August, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 244/2018 (Earlier O.A. No.79/2018) (M.A. No. 1170/2018 & M.A. No. 1273/2018)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Rajkumar, Adv. for CPCB Mr. Sumeer Sodhi, Adv. for R-12 Mr. Debasish Mohapatra, Adv. for R-18
2.	Original Application No. 437/2018 (Earlier O.A. No. 24/2018 (CZ))	Rupesh Pethe Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Advs. for Applicant Mr. V. K Shukla, Adv. for State of MP Mr. Raj Kumar, Adv. for CPCB Mr. Rajul Shrivastav, Adv. for MPPCB
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 506/2017	Vikrant Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary & Mr. Sanjay Kumar, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Vishwajit Singh, Adv.
4.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Anusha Nagarajan, DAG for R-2 & 3 Ms. Rachana Joshi Issa, Adv. for R-4 & 5 Mr. Narender Singh Yadav & Mr. Surinder Pal Singh Tinna, Advs. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCB
5.	Appeal No. 53/2018 (M.A. No. 522/2018 M.A. No. 523/2018 & M.A. No. 584/2018)	Naresh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Appellant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 to 6 Ms. Deep Shikha Bharati, Adv. for MoEF Mr. S. G. Hasnain, Sr. Adv. with Mr. Aftab Ali Khan, Adv. for R-7 Mr. Rajul Shrivastav, Adv. for MPPCB
6.	Original Application No. 46/2018	Nuggehalli Jayasimha Vs. Government of NCT of Delhi	Mr. Pinaki Misra, Sr. Adv. with Mr. Aditya Singla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC Mr. Vinayak Gupta, Adv. for SDMC Mr. Sakshi Popli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Satish Kumar, Adv. for CPCB Mr. M. C. Sharma, Adv. for DUSIB

7.	Original Application No. 137/2018 (M.A. No. 620/2018) (Earlier O. A. No. 03/2018 (EZ))	Biswanath Mukherjee & Ors. Vs. The State of West Bengal & Ors.	Mr. Soumitra Sen, Sr. Adv. & Ms. Paushali Banerjee, Adv. for Applicant Mr. Raja Chatterjee, Adv. for State of WB Ms. Asha Nyan Basu, Adv. for WBPCB Mr. Saad Shervani, Adv. Mr. Abhishek Singh, Adv. for R-5 Mr. Ganesh Roy, Adv. for R-6 & 7 Mr. Debopriyo Pal, Adv.
8.	Original Application No. 140/2018 (Earlier O. A. No. 197/2015 (SZ))	Joshine Antony Gau Gyan Foundation Vs. Commissioner Corporation of the City of Belgavi & Ors.	Mr. Ayush Anand, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF Mr. Mukesh Kumar, Adv. for NHAI Mr. Satish Kumar, Adv. for CPCB Mr. Devraj Ashok, Adv. for State of Karnataka & PCB
9.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Ankit Verma, Adv. for R-2 to 8 Mr. Mukesh Verma, Adv. for UPCB Mr. Shlok Chandra, Adv. for MoEF Mr. Sharad Chouhan, Adv. for R-6 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Amit Upadhyay, Adv. for R-12 Mr. Pradeep Misra, Adv.
10.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. Rakesh Mahajan, Adv. for R-2 Mr. B. V. Niren, Adv. for R-8 Mr. Guntur Prabhakar, Adv. for State of AP
FOR HEARING			
11.	Original Application No. 321/2015	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Mr. Rahul Pandey & Ms. Puja Srivastava, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Arvind Verma, Sr. Adv. with Mr. Jayesh Gaurav, Adv. for R-4 Mr. Pankaj Kapoor, Adv. for R-7 Mr. K. K. Bose, Adv. for R-10 Mr. Garvesh Kabra, Adv. for R-11 Mr. Aman Leekha, Adv. for R-13 Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Rajkumar, Adv. for CPCB
12.	Original Application No. 517/2016	Bharat Bhushan Uppal Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for DJB Ms. Puja Kalra, Adv. for NDMC Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. & Mr. Kush Sharma, Adv.
13.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Sakshi Popli, Adv. for MoEF Mr. Mukesh Verma, Adv. for UKPCB Mr. B. V. Niren, Adv. for CGSC Mr. Raj Kumar, Adv. for CPCB

14.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Tarunvir Singh Khehar, Adv. for R-3 & 6 Mr. G. M. Kawoosa, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Birja Mahopatra, Adv. for DSIIDC Mr. Rajkumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC Mr. Rohit Raj Sachen, Adv.
15.	Original Application No. 668/2016	Abhinav Guleria Vs. Central Pollution Control Board & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Shubham Bhalla, Adv. for R-2 Mr. Amitabh Sinha, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD
16.	Original Application No. 678/2016 (M.A. No. 1286/2016, M.A. No. 475/2017 & M.A. No. 999/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. for R-5 Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv. Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Deepa Rai, Adv. for R-3 & 8 Mr. Ashok Kumar Singh, Sr. Adv. with Mr. Sonal Kumar Singh, Adv. for R-7
17.	Original Application No. 163/2017 (M.A. No. 297/2017 & M.A. No. 1235/2018)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Adv. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
18.	Original Application No. 540/2017 (M.A. No. 1340/2017)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Mr. S. P. Singh & Ms. Radhika Dwivedi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr. Manoj Kumar, Adv. for R-5 to 7&9 to 12 Mr. V. K. Shukla, Adv. for R-8
19.	Original Application No. 610/2017 (M.A. No. 1176/2017, M.A. No. 1499/2017, M.A. No. 1501/2017, M.A. No. 751/2018, M.A. No. 752/2018 & M.A. No. 853/2018)	Manjinder Singh Sirsa Vs. Union of India & Ors.	Mr. S. S. Ahluwalia, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2-4 Mr. Varun K. Chopra, Adv. Mr. Dhruv Madan & Mr. Bismanjit S. Sabharwal, Adv. Mr. Arun Monga, Adv. Mr. Aditya Sharma, Adv. Mr. Lalit Bhasin, Adv. Mr. Biswajit Singh, Adv. for R-7 Mr. Karan Gupta, Adv. Mr. Karamveer Singh, Adv. Mr. Virender Singh, Adv.
20.	Original Application No. 809/2017 (M.A. No. 1541/2017)	Rajeev Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Sanchit Garga & Mr. Anubhav Singh, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 to 4 Ms. Puja Kalra & Mr. Virender Singh, Adv. for SDMC

CASES AT SR. NO. 21 to 26 WILL BE TAKEN-UP ON 25.09.2018 FOR HEARING

21.	Original Application No. 613/2017	Mohd. Javed Asghar Vs. M/s Upper Ganges Sugar and Industries Ltd. (Distillery Unit) & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. B. V. Niren, Adv. Ms. Antima Bazaz, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Satish Kumar, Adv. for CPCB
22.	Original Application No. 614/2017	Mohd. Javed Asghar Vs. State of U.P. & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. B. V. Niren, Adv. Mrs. Jaswinder Kaur, Adv. Mr. Rajkumar, Adv. for CPCB
23.	Original Application No. 215/2016	Central Pollution Control Board Vs. Chief Executive Officer	Ms. Pinki Anand, ASG with Mr. Balendu Shekhar, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Raunak Parekh, Adv. for R-1 & 4 Mr. Taru Singh, Adv. for R-3 Mr. Raman Yadav, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-6 Mr. Sharad Chauhan, Adv. for R-7 Mr. Utkarsh Sharma, Adv. Mr. Amit Tiwari, Adv. for State of UP Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Mukul Singh, Adv.
24.	Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Sharmila Upadhyay, Adv. for CPCB Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Balraj Singh, Adv. for SDMC Mr. Lakhan Lall, Adv. for R-6
25.	Original Application No. 176/2018 (M.A. No. 508/2018) (Earlier O. A. No. 183/2016 (SZ))	Shri Vinay Shivanand Nayak Vs. State of Karnataka & Ors.	Mr. Radhakrishna Hegde, Adv. for Applicant Mr. Devraj Ashok, Adv. for Karnataka Mr. Dhruv Pal, Adv. for MoEF Mr. Saransh Jain, Adv. Mr. R. S. Aegde, Adv. for R-3 Mr. S. Pattjoshi, Sr. Adv. with Mr. Azmat H. Amanullam, Adv. for R-7 Mr. Kartik Seth, Adv. for R-11
26.	Original Application No.32 (T _{HC})/2014 (M.A. No. 921/2018) (CWP No. 9503/2012) (PH)	Kishan Paryavaran Sangharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Sanyat Lodha, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB

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